



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Jammu.

Notification

Jammu, the 7th of December, 2016

SRO 388 .- In exercise of the powers conferred by sub-section (2) of section 3 of the Jammu and Kashmir Entry Tax on Goods Act, 2000, (Act No. IV of 2000), the Government hereby exempt from payment of entry tax, leviable under the said Act, on glass material (45.48 Sq. Mtr) donated by Saint Gobin Company India to be imported into the State by Cultural & Welfare Society Matho Gonpa, Matho, Ladakh for use in newly constructed Matho Monastery Museum, Leh subject to the condition that Vice President of Cultural & Welfare Society Matho Gonpa, Leh certifies that the glass material so imported are meant for the aforesaid purpose only and no tax benefit percolates to the supplier.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Navin K. Choudhary), IAS

Commissioner/Secretary to Government
Finance Department.

Dated:- 07-12-2016

No. ET/Estt/163/2015

Copy to the:-

1. Excise Commissioner, J&K, Jammu.
2. Commissioner Commercial Taxes, J&K, Jammu.
3. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs (w.7.sc).
4. Deputy Commissioner, Commercial Taxes, Check Post Lakhnpur.
5. Deputy Commissioner, Excise Department, Toll Post Lakhnpur.
6. OSD to Hon'ble Minister for Finance.
7. Private Secretary to Minister for State for Finance.
8. Private Secretary to Commissioner/Secretary to Government Finance Department.

07.12.16

